

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
AASTHA BUILDHOME DEVELOPERS PRIVATE LIMITED
Operating in Developing Real Estate Projects**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Aastha Buildhome Developers Private Limited PAN: AAHCA4165E CIN: U45201RJ2008PTC027832
2.	Address of the registered office	E-60, Girdhar Marg, Malviya Nagar, Jaipur – 302017 Rajasthan
3.	URL of website	Not Applicable
4.	Details of place where majority of fixed assets are located	The Corporate Debtor has real estate projects at/around Jaipur, Rajasthan
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Not Applicable

8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing at <u>Abdpl.cirp@gmail.com</u> .
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing at <u>Abdpl.cirp@gmail.com</u> .
10.	Last date for receipt of expression of interest	22 February, 2023
11.	Date of issue of provisional list of prospective resolution applicants	04 March, 2023
12.	Last date for submission of objections to provisional list	09 March, 2023
13.	Process email id to submit EOI	<u>Abdpl.cirp@gmail.com</u> .

Mr. Prashant Agrawal, Resolution Professional

IBBI/IPA-001/IP-P00053/2017-18/10127

AFA No. AA1/10127/02/171123/104832

valid up to 17-11-2023

For Aastha Buildhome Developers Private Limited

Date: 06-02-2023

Place: Jaipur

THE ECONOMIC TIMES | JAIPUR | TUESDAY | 7 FEBRUARY 2023 | WWW.ECONOMICTIMES.COM

Note: The above is an extract of the detailed format of Unaudited Quarterly Financial Results and is not a statutory advertisement required under SEBI guidelines. The detailed financials and investor presentation is available on the website of the Company at www.muthootfinance.com

Muthoot Finance Limited: CIN: L65910KL1997PLC011300; **Regd. Office:** Muthoot Chambers, Opposite Saritha Theatre Complex, Banerji Road, Ernakulam, Kerala - 682 018, India. Tel: (+91 484) 239 4712, Fax: (+91 484) 239 6506; Email: mails@muthootgroup.com